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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 08/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: Mr. Ajay Tajpuriya

V/s.

Goel Ganga Infrastructure & Real Estate P. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
31	Manasi Chandrani	For Petitioners i/b/kanga & co.	<u>Chandrani</u>

*Shubhra Paranjape*  
*for Respondents*

*(Signature)*

ORDER

TCP No. 08/397-398/NCLT/MB/MAH/2014

At request of the Petitioner's Counsel, list this matter on **08.12.2017**.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)